NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 23.11.2020 (MONDAY)

COURT – IV (VIRTUAL MODE)

<u>10:30 AM</u>

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 182 of 2019	Thangam Metal Cans Pvt. Ltd. & Anr. Vs. R. Srinivasan& Ors.	Shantanu Singh	Ravi Raghunath (R1), Ganesan (R2)
	Part Heard	****		
2.	Comp. App. (AT) No. 220 of 2019	With Balaji Inimai. Vs. R. Srinivasan & 12 Ors.	Bhargav R. Thali	Ravi Raghunath- R1&2
	Part Heard			

After the above

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

3.	Comp. App. (AT) No. 212 of 2020	Registrar of Companies Vs. Sri Endrash Investment and Finance Pvt. Ltd.	Shashank Bajpai				
4.	Comp. App. (AT) No. 215 of 2020	Mandira Koirala Vs. Sona Mandira Pvt. Ltd. & Ors.	Nitish Sharma	Anshuman Sood			
5.	Comp. App. (AT) No. 217 of 2020	Richard B.T.H Chou Vs. Registrar of Companies, west Bengal	Soma Samantrai				
6.	Comp. App. (AT) No. 218 of 2020	Sudesh gupta Shareholder & Director of Choice Automobiles Pvt. Ltd. Vs. Registrar of Companies & Anr.	Iswar Mohapatra				

7.	Comp. App. (AT) No. 219 of 2020	Shrikant Gopilal Rathi & Ors. Vs.	Nakul Mohta	
	10.219 01 2020	Nagarjuna Agro Chemicals Pvt. Ltd. &		
		Ors.		

For Hearing

8.	Comp. App. (AT)	Pondicherry Extraction Industries Ltd.	A S Satish Kumar	Madhusmita Bora-
	(Ins) No. 471 of	Vs.		R1
	2020	Bank of Baroda		
		With		
9.	Comp. App. (AT)	JKS The Banyaan Pvt. Ltd.	A S Satish Kumar	Madhusmita Bora-
	(Ins) No. 472 of	Vs.		R1
	2020	Bank of Baroda		

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By the order of Hon'ble Acting Chairperson

- 1. Notice Board
- 2. Website: <u>www.nclat.nic.in</u>

-sd/-Registrar